

Widening of Dwarka-Somnath highway

†1613. SHRI RAM VICHAR NETAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether NHAI has any plan to widen the Dwarka-Somnath road and if so, whether there is any plan to make this road of six lane instead of four lane as Dwarka and Somnath are major pilgrimage centres;

(b) the proposed time-frame for completion of the said road; and

(c) the proposed time-frame to convert Kodinar to Veraval section and Bhavnagar to Talaja section in Gujarat into four lane?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Yes Sir. Dwaraka to Somnath section of NH-8E is proposed to be developed to 2 lane with paved shoulder/ 4 laned under NHDP-IV.

(b) Feasibility study for the above stretch is under progress. Time frame for completion of above stretch can not be indicated at this stage.

(c) The work of 4 laning of Kodinar to Veraval section of NH-8E has been awarded on 26.07.2016. Concession Agreement for 4 laning of Bhavnagar to Talaja section of NH-8E has been signed on 19.07.2016. These 2 stretches are likely to be 4 laned by July 2019.

Achievement of road construction target by NHAI

†1614. SHRI NARESH AGRAWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that NHAI has not been able to meet the scheduled target of per day road construction;

(b) if so, the reasons therefor; and

(c) if not, the details of target of per day road construction fixed by NHAI?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) National Highways Authority

†Original notice of the question was received in Hindi.

of India (NHAI) has constructed a length of 2000 kms. National Highway during the last fiscal against its target of 2167 kms. Few projects have been delayed due to various reasons including land acquisition, utility shifting, delay in obtaining statutory clearances, litigations and financial problems of the concessionaires etc. Finance Minister, in his budget speech, has stated that the pace of completion of road projects will be nearly 10,000 kms. in 2016-17.

Assets created under MGNREGA

1615. SHRI AHMED PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what is the total valuation of assets created under MGNREGA annually between 2012 and 2016;

(b) the details of assets created for the purpose of irrigation and water conservation during the above period under MGNREGA; and

(c) the details of irrigation assets created under MGNREGA and the funds allocated in the drought-affected and irrigation deprived regions during 2015-16, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The valuation of assets are not done under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

(b) As per Management Information System (MIS), State/ UT-wise details of assets created for the purpose of irrigation and water conservation between 2012 and 2016 is given in Statement-I (*See below*).

(c) As per Management Information System (MIS), State/ UT-wise details of assets created for the purpose of irrigation between 2012 and 2016 is given in Statement-I (*See below*). MGNREGA is a demand driven wage employment programme. Funds for programme implementation are released to the States including drought affected and irrigation deprived States as per the agreed to Labour Budget and shelf of projects. State-UT-wise details of amount released under the MGNREGS during 2015-16 is given in the Statement-II.